

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 105/2003

This the 17th day of December, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)  
HON'BLE SH. S.K. NAIK, MEMBER (A)

Natar Pal s/o Sh. Phul Singh,  
working as Booking Clerk at  
Northern Railway Station,  
Shahbad Mohammadpur,  
Near Bijwasan,  
New Delhi.

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Union of India through the General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Bikaner Division,  
Bikaner.
3. The Divisional Accounts Officer,  
DRM's office, Northern Railway,  
Bikaner Division,  
Bikaner.

(By Advocate: Sh. R.L. Dhawan)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Heard.

2. Applicant has filed this OA as he is aggrieved of the action of the respondents by which the applicant is allegedly have not been paid the difference of pay after refixation of his pay vide order dated 17.10.93 and order dated 8.6.2002 and paid only Rs.4,385 + 5477 and total is Rs.9862/- whereas applicant is stated to be entitled for Rs.39,480/- which according to the applicant action of the respondents is illegal.

*knl*

3. Respondents are contesting thee OA. Respondents pleaded that the applicant was merely a part time worker. He is not entitled to overtime allowance and also not entitled to rest unless he has completed 48 hours per week then only they get the rest. Similarly he is not entitled to wages for National Holidays.

4. Applicant has also annexed alongwith the OA a chart showing how he is entitled to a sum of Rs.39480/- Considering these grievances of the applicant, we direct the respondents to pass a fresh order keeping in view this chart and after verification if they find it correct then they may pass a necessary payment order and if there is some discrepancy about this chart then alongwith the order they shall give their own calculation sheet. This should be done within a period of 4 months from the date of receipt of a copy of this order. OA is disposed of accordingly.

Naik  
( S.K. NAIK )

Member (A)

Kuldeep  
( KULDIP SINGH )

Member (J)

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